

DIVISION BENCH

ITEM NO. 171

NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ

CA No. 344/2019, Cont. A. No. 01/ALD/2021, MA No. 18/2021,
Cont. A. No. 04/ALD/2021, MA No. 22/2021, IA No. 10/2021
& IA No. 12/2021 IN CP No. 305/ALD/2019

CORAM:

1. SHRI HARNAM SINGH THAKUR,
HON'BLE MEMBER (JUDICIAL)
2. SHRI SUBRATA KUMAR DASH,
HON'BLE MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27th September,
2022, 2:30 pm

NAME OF THE COMPANY	VANALIKA DEVELOPERS PVT LTD & ORS V/S SUNWORLD CITY PVT LTD & ORS
UNDER SECTION	241/242 OF COMPANIES ACT 2013


COUNSEL APPEARED THROUGH VIDEO CONFERENCING:

Sh. Saket Singh alongwith Sh. Ankur Goel, Adv. : *For the Petitioner*
Sh. Saket Singh alongwith Sh. Ankur Goel & Sh. Karunesh Tandon, Adv.
: *For the Applicant in CA No. 344/2019,*
Sh. Saket Singh alongwith Sh. Ankur Goel & Sh. Abhishek Gupta, Adv.
: *For the Cont. A. No. 01/ALD/2021 & Cont. A. No. 04/ALD/2021*
Sh. Pranav Gupta, Adv. : *For the applicant in MA No. 18/2021*
Sh. Sharad Rajwanshi alongwith Sh. Saket Singh & Sh. Ankur Goel, Adv.
: *For the applicant in MA No. 22/2021, IA No. 10/2021 & IA No. 12/2021*
Sh. Manu Khare, Adv. : *For the Respondent No. 1-3 & Respondent in CA No. 344/2019, Cont. A. No. 01/ALD/2021, MA No. 18/2021, Cont. A. No. 04/ALD/2021, MA No. 22/2021, IA No. 10/2021 & IA No. 12/2021*

ORDER

Due to paucity of time, the matter could not be taken up.

Hence, adjourned to 5th December, 2022.


Dr. R.C. Srivastava
(Court Officer)

27th August, 2022

Priya Agarwal
(Stenographer)